2242

Shri Sinhasan Singh: May I know whether the Government have figures giving the total acreage of such farms with the sugar factories State-wise?

have every right to do so.

Shri S. K. Patil: I have not got the figures here, but if the hon. Member wants I can supply them.

श्री बुजराज सिंह : मैं पूछना चाहूंगा कि ये जो फार्म्स लिए जायेंगे क्या ये सिर्फ शुगर केन के लिए इस्तेमाल होंगे या दूसरी एग्रीकल्चुरल प्रोड्यूस के लिए ?

मध्यक्ष महोदय : ये तो फार्म लिए ही इस मतलब के लिये जायेंगे।

Shri Thimmaiah: May I know whether this decision will apply to farms owned by factories run on a co-operative basis?

Shri S. K. Patil: No. Factories run on a co-operative basis do not come under this land ceiling scheme.

Shri K. C. Pant: May I know whether it is a fact that this matter was considered by the Planning Commission and the Planning Commission was generally not in favour of sugar factory farms being taken over by State Governments?

Shri S. K. Patil: I gave the stipulation that the Government and Commission Planning have made, namely, that where the production is the maximum and all technical methods are employed it should not generally be done. After that, if the State Government comes and says: "no, the sugar production is not going to suffer", it is their responsibility; we must accept their word and allow them to do what they want.

Shri Dasappa: May I know whether the Government has clearly given any advice to the State Governments that taking up of these large-scale sugar farms run by factories would be heipful for greater production or it would go against production? What is the advice that has been given?

Shri S. K. Patil: The advice of the Government is that the production will go down. I hold up the schemes for years together before permission is given. But it is purely in the discretion of the State Government, and if they say it is not to be done, surely I must not question the bona fides of the State Government.

Ticketless Travel

*388. Shri P. C. Borooah; Will Minister of Railways be pleased

(a) how far the incidence of ticketless travel had been in vogue on the different railway zones during each of the last three years; and

(b) what measures are proposed to be taken to minimise the incidence of ticketless travel?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) A statement showing the number of passengers detected velling without tickets on Railways during the last three years is placed on the table of the Sabha. [See Appendix I, annexure No. 63].

(b) A statement listing the various measures to combat ticketless travel is also laid on the table of the Sabha. [See Appendix I, annexure No. 64]. These measures will be continued.

Shri P. C. Borooah: May I know how many cases of ticketless travel have been brought to book during 1960-61 and 1961-62, and what is the amount realised from the offenders?

Mr Speaker: Is not that given in the statement?

Shri S. V. Ramaswamy: These are published figures in part (1) of the report of the Railway Board.

Mr. Speaker: These are published figures in documents accessible to the hon. Member.

Shri Fatehsinhrao Gaekwad: May I know whether any estimate, even a very rough one, has been made of the loss to the State Exchequer due to ticketless travel?

Shri S. V. Ramaswamy: Yes, We have a Central Ticket Checking Organisation and we have conducted a sample survey. On an estimate, about 5 per cent, of the passengers who travel are ticketless and the loss is about Rs. 4 crores to Rs. 5 crores per annum.

Shri P. C. Borooah: May I know whether it is a fact that the ticket examining staff themselves induce the passengers not to purchase tickets from the ticket selling counters and to take tickets from them?

Mr. Speaker: We are having the discussion on the Railway Demands for Grants. When the Demand relating to the Railway Board is taken up all those things can be discussed.

Shri Jaganatha Rao: The statement says that ticketless travel on the Northern Railway is steadily on the increase. Is the Government thinking of taking more effective steps to check this evil on the Northern Railway?

Mr. Speaker: The statement might be pursued. If the hon, Members have got anything more to suggest they can be suggested. When I saw the statement, I could not conceive of any other measure.

Shri Tyagi: According to this statement, in 1961-62, the total number of passengers detected travelling without tickets or with improper tickets was 7,591,294. What was the total amount realised from them?

Shri S. V. Ramaswamy: 1961-62 figures are not available, but I can give the figures for 1960-61.

Shri Tyagi: Yes, please.

Shri S V. Ramaswamy: For 1960-61 the amount realised was Rs. 1.83 crores.

shri D. N. Tiwary: May I know whether instances have come to the notice of the Government where Government servants travel without cickets and, if so, whether any steps have been taken to see at least they do not travel without tickets?

Shri S. V. Ramaswamy: Some such cases have come to our notice and we have taken action.

Mr. Speaker: I find that more and more Members are becoming interested in ticketless travel.

Shri M. L. Dwivedi: From the statement it appears that the incidence of ticketless travel is the largest in the Northern Railway and the measures to prevent it are uniform throughout the railways. Will the Government take some special steps to check it in the Northern Railway in view of the fact that it is the largest there?

Shri S. V. Ramaswamy: It is a suggestion for action.

Shrimati Yashoda Reddy: I would like to know from the hon. Minister how many such cases were found out with the help of public co-operation, apart from the railway servants themselves.

Shri S. V. Ramaswamy: Generally speaking, there has not been much of co-operation. If further particulars are needed, a separate question may be put.

Shri Mohammad Tahir: May I know whether it is a fact that TTIs while checking tickets are being attacked and beaten by the ticketless travellers? If so, do Government propose to give some protection to these TTIs?

Shri S. V. Ramaswamy: It is very regrettable that our railway officers have been attacked that way. It is also regrettable that the general public do not co-operate in apprehending such people.

श्री जगदेव सिंह सिद्धान्ती: क्या ऐसे रेलवे कर्मचारियों की जो कि बगैर टिकट सफर करने वाले यात्रियों से कुछ पैसे ले कर उन को गेट से बाहर निकाल देते हैं, कोई सूची रक्खी जाती है ताकि उन के विरुद्ध कार्यवाही की जा सके?

श्राध्यक्ष महोदय : ग्रगर मेम्बर साहब के नोटिस में इस तरह के कोई केस भायें तो मंत्री महोदय को उस के बारे में लिख दिया करें। श्री जगदेव सिंह सिद्धान्ती : धन्यवाद ।

न्नध्यक्ष महोदय : मंत्री महोदय यदि कोई जवाब देना चाहते हों तो दे दें।

श्री शाहनवाज लां: हमारे नोटिस में जब भी इस तरह की कोई चीज ब्राती है तो उस के ऊपर कडी कार्यवाही की जाती है ।

श्री प्रिय गुप्त : एन० ई० रेलवे के सुखासन स्टेशन पर जहां कि बुकिंग वगैरह कुछ नहीं होती है और यात्रियों को वगैर टिकट चलना ही पड़ता है तो वहां टिकटलैंस यात्रियों की यात्रा रोकने के वास्ते क्या प्रबन्ध किया जा रहा है ? दूसरी चीज यह है कि टिकटलैंस ट्रैविलिंग जब ग्रभी तक कंट्रोल नहीं कर सके हैं तब टिकट चैकसं और टिकट क्लेक्टर्स की संख्या क्यों घटाई जा रही है और जबिंक उन लोगों को ग्रपनी चैंकिंग ड्यूटी छोड़ कर भी स्लीपिंग कोचेज और रिजर्वेंशन कोचेज चेंदेलनी पड़ती हैं।

म्राष्ट्रयक्ष महोदय : माननीय सदस्य फिर चाहते क्या हैं ? क्या घटा दिया गया है ?

Shri Priya Gupta: The staff has been decreased in spite of the fact there was more work consequent on increase in ticketless travel. That is No. 1, No. 2, . . .

Mr. Speaker: Let No. 1 alone remain.

Shri Priya Gupta: No. 2, though stations have been opened . . .

Mr. Speaker: Order, order I have restricted the hon. Member to one question.

Shri Shahnawaz Khan; I do not know of any stations which have been opened where arrangements for sale of tickets have not been made. If the hon. Member gives more particulars, I should look into it. But I might inform the hon. Member that on every train there is a conductor guard and the TTE who prepare tickets. They can give them to the passengers.

Some hon. Members rose-

Mr. Speaker: I find it is an evergrowing question where more and more members are getting interested. Then it would be endless. Next question.

Development of Mangalore and Tuticorin into Major Ports

Shri Ramanathan Chettiar:
| Shri Hanumanthaiya:
| Shri A. K. Gopalan:
| Shri Basappa:
| Shri Mohsin:
| Shri Muthlah:

Will the $Ministe_{\Gamma}$ of Transport and Communications be pleased to state:

- (a) the steps taken for the development of Mangalore and Tuticorin Ports so far during the Third Five Mear Plan period;
- (b) the amount earmarked for each of the two ports; and
- (c) the target for the execution of the job?

The Minister of Shipping in the Ministry of Transport & Communications (Shir Raj Bahadur): (a) to (c). A statement is laid on the Table of the Sabha:

STATEMENT

(a) A_S regards Mangalore, experiments and investigations for determining the site of the harbour have already been completed. Further investigations, surveys and borings are at present being carried out by the Mangalore Port Trust to decide the lay-out of the port. A Field Divivision, under an Executive Engineer, has been appointed to carry out these investigations quickly. On tion of these investigations and surveys, the detailed designs and mates will be prepared. As regards Tuticorin, detailed investigations for determining the lay-out of the Port and for the preparation of designs and estimates are being carried out. These investigations are at present being carried out by the Tuticorin Port Trust. A Field Division, under an Executive Engineer, has appointed to carry out these investigations quickly. On completion of